

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/216/ (IB)/2017
NAME OF THE PETITIONER(S) : LEDERTECH GMBH
NAME OF THE RESPONDENT(S) : PORT IND SHOES ACCESSORIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. Aravindan For M/s. Taewre Associates	Counsel for Respondent	
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ORDER

Counsel for petitioner called absent. Counsel for respondent present. The Registry is directed to make a note in relation to the delivery of notice sent to the petitioner for his appearance and submission. Put up on 29.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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